

## Declaration of Assets and Liabilities

Year 2025-26

I **HARSH PRATAP SINGH**, son of **PRATAP JAGDISH SINGH**, Aged **30** years, belonging to **BLAS** service and presently working as **SECTION OFFICER** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) SHALINI	Dependant-1 Name- Renu Kumari	Dependant-2 Name-	Dependant-3 Name-
(i)	Cash	25,000/-	25,000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	saving a/c- 50,000/-	saving a/c- 25,000 Fixed Term a/c-60,000	Savings- 1,00,000	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIVABUPA FAMILY INSURANCE	NIVABUPA FAMILY INSURANCE	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Honda Activa iSmart 2023 model	NIL	NIL	NIL	NIL
(vi)	Jewelry (give details of weight and value)	Diamond-4 gm Gold-200gms	Diamond-4 gm Gold-400gms Silver-400 gms	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	mobile, laptop, iPad, fridge, furniture items and house holds.	mobile, laptop, washing machine and other house holds.	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Harsh Singh* 09/02/26

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	HUF	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	HUF	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Flat in under construction apartment, Harnichak, Patna 1530 sq ft Area, Val: 44,40,000 rs	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdue to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 14.02.2026
(a)	(i) Loans from Banks	LIC HFL Housing Loan	28,30,000
	(ii) Loans from financial institutions	HDFC Personal Loan	5,50,000
	(iii) Government Dues:	NIL	NIL

*H. Singh*  
09/02/26

	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filled tax return for F.Y. 2025-26 PAN- FRJPS4499L	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

*Handwritten signature and date:*  
09/02/26

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .....  09/02/26

Name of Employee: **HARSH PRATAP SINGH**

Place: **PATNA**

Designation: **SECTION OFFICER**

Date: **09/02/2026**

Department: **BIHAR LEGISLATIVE ASSEMBLY**

**SECRETARIAT**

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**